

ITEM NO.5

COURT NO.5

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 15070/2024

[Arising out of impugned final judgment and order dated 30-08-2024 in CRMM No. 40871/2024 passed by the High Court of Punjab & Haryana at Chandigarh]

SURINDER SINGH ALIAS SHINDU

Petitioner(s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 16-12-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) Mr. Prativa Prakash Janapriya Nayak, AOR
(Not present)

For Respondent(s) Ms. Nupur Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Time is sought on behalf of the respondent for filing a counter affidavit.

List on 24th January, 2025.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)